the administrative control of the Department of Atomic Energy, has finalised plans for setting up a processing plant at Chavara near Quilon (Kerala), to produce the following minerals in the quantities indicated against each :—

	Metric tonnes/ annum
Ilmenite	100,000
Rutile	5,850
Zircon	7,000
Monazite	585
Sillimanite	4,100

The estimated fresh outlay on this plant is approximately Rs. 160 lakhs.

(c) Does not arise.

दिल्ली विकास प्राधिकार

4798-F **श्री रघुवीर सिंह शास्त्री** : क्या प्रधान मन्त्री यह बताने की कृपा करेंगे कि दिल्ली विकास प्राधिकार को किस कारण से स्वास्थ्य मंत्रालय के अधीन लाया जा रहा है ?

प्रधान मंत्री, अणु शक्ति मंत्री, योजना मंत्री तथा वैदेशिक-कार्य मंत्री (श्रीमती इन्दिरा गांधी) : एक मंत्रालय से दूसरे मंत्रालय में विषय हस्तान्तरण जब कभी प्रशासकीय सुविधा के हित में आवश्यक होता है, तो किया जाता है। जहां तक दिल्ली विकास प्राधिकार का सम्बन्ध है, यह मामला अभी विचाराधीन है।

12.14 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

DISTRIBUTION OF POSTERS IN ASSAM SAYING 'ASSAM FOR ASSAMESE'

MR. SPEAKER : Shri Daschowdhury.

SHRI DHIRESWAR KALITA (Gauhati) : On a point of order, Sir.

MR. SPEAKER : How can a point of order arise when there is no subject at all before us. Is it about the calling attention ?

SHRI DHIRESWAR KALITA : Because some pamphlets were found somewhere in Assam saying "Assam for Assamese", you have allowed this calling attention notice. Many notices were given to you.......... (*Interruption*)

MR. SPEAKER : You cannot question that on the floor of the House. You have no right to question it on the floor of the House. Nothing will be taken down. You may have your satisfaction.

SHRI DHIRESWAR KALITA :**

SHRI JYOTIRMOY BASU (Diamond Harbour) :**

SHRI B. K. DASCHOWDHURY (Cooch Behar) : Sir, I call the attention of the Minister of Home Affairs to the following matter of urgent public importance and I request that he may make a statement thereon :—

> Distribution of posters in Assam saying "Assam for Assamese".

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN) : Mr. speaker. Sir, the state Government have informed us that some posters, mostly in Assamese, but a few in English also started appearing from middle July to middle August, 1967 containing slogans like "Stop Exploitation of Assam", "Assam for Assamese" and "Down with Federal Plan" etc. A leaflet entitled "Ahvan" was also found in circulation in Nowgong town exhorting the Assamese people to launch a peaceful agitation against exploitation by the non-Assamese people. In early November, 1967 a printed handbill addressed to students was found in limited circulation in Gauhati. It emphasized the theme of "Assam for Assamese" and asked the students to fight for the legitimate right of local people to get preferential treatment in both public and private employment. Enquiries made by the State Government disclose that a number of miscellaneous groups that have recently sprung up are circulating pamphlets and posters. No established political party or organisation is reported to be responsible for these posters. The State Government are making further inquiries in the matter. The Central Government are in close touch with the State Government regarding these developments.

**Not recorded.

SHRI B. K. DASCHOWDHURY : Sir, it has been stated by the hon. Minister that no established organisation has any connection with this. So far, we have come across the cases of the Shiv Sena and Hindi Sena. Here, you find another Sena, that is, Lachet Sena, in Assam. With your permission, I would like to quote from *Indian Express*, Delhi Edition, of 21st September, 1967 :

> "The 'Assam for the Assamese' movement is gaining strength in this frontier State of India. A Lachet Sena on the pattern of Shiv Sena is being organised in Assam.
>
> Reports received in the State capital from all over Assam indicate that the sponsors of the move have intensified their poster campaign during the last few days...... posters asking the Assamese to unite to 'free Assam' have appeared in all important towns of Assam."

These posters pose a serious problem to India today. This is simply furthering a cause of disintegration movement in India. Not only that. This has caused widespread insecurity and nervousness in the minds of the people, non-Assamese speaking people. May I know from the hon. Minister whether the Government propose to make a thorough probe and investigation through C. B. I. to find out the origin and the real intention of the Lachet Sena and this poster-campaign in Assam ?

SHRI NAMBIAR (Tiruchirappalli): Including Shiv Sena.

MR. SPEAKER : Don't bring Shiv Sena at every stage.

SHRI Y. B. CHAVAN : I do not deny the seriousness of the problem that these Senas have raised. But as far as developments in Assam are concerned, I am sure, the Assam Government is aware of it and they are making certain probes and enquiries into the matter. As I said, we are also in close touch with them.

श्री रघुवीर सिंह शास्त्री (बागपत) : जैसा कि माननीय गृह मंत्री महोदय ने कहा है यह समस्या बहुत गंभीर है और कुछ संस्थाएं व कुछ व्यक्ति अपने दलगत स्वार्थों को राष्ट्र के ऊपर रख कर देश में प्रान्तीयता, भाषावाद और पृथक्करण की भावना का जो विष है उसे जनमानस में भर रहे हैं । यह नई-नई सेनाएं बन रही हैं और कुछ सेनाओं के विषय में तो समाचार पत्रों से यह भी ज्ञात हुआ है कि वह खूनी क्रांति और हथियारों की ट्रेनिंग की बात भी करने लगे हैं । इस का यह भी परिणाम हो सकता है कि किन्हीं दो ऐसी सेनाओं में संघर्ष हो जाय और देश के सामने एक विचित्र स्थिति पैदा हो जाय । विशेष रूप से क्योंकि आसाम हमारी सीमा का प्रान्त है इसलिए सुरक्षा की दृष्टि से उस का विशेष महत्व है, मैं गृह मंत्री महोदय से पूछना चाहता हूं कि क्या ऐसी तो बात नहीं है कि कुछ विदेशी एजेंटों का इस मामले में हाथ हो, या आसाम के पुनर्गठन का जो मामला चल रहा है उस का तो कोई इस में हाथ नहीं है ? हम विदेशों में तो शांतिपूर्ण सहअस्तित्व की बात कर रहे हैं परन्तु अपने यहां एक प्रान्त और दूसरे के बीच में ही सह-अस्तित्व नहीं रख सकते । तो यह गंभीर स्थिति इस समय पैदा हो गई है । ऐसी स्थिति में मैं यह भी प्रश्न करना चाहता हूं कि क्या प्रिवेन्टिव डिटेंशन ऐक्ट जो है, इस प्रकार से सीमा प्रान्त और देश की सुरक्षा को दृष्टि में रखते हुए उस के माध्यम से कार्यवाही करने में सरकार को कोई दिक्कत है ? और क्या सरकार राज्य-सरकारों को इस सम्बन्ध में निश्चित निर्देश देगी कि वे प्रभावशाली कदम उठायें, जिससे कि इस प्रकार की जो गतिविधियां हैं, उन पर रोक लगे और उन को बढ़ावा न मिले ?

SHRI RUPNATH BRAHMA (Kokrajhar) : I am sorry, Sir, I could not follow the Home Minister. I wanted to know....

MR. SPEAKER : He may please sit down. He has no right to ask anything. This is call-attention. Call-attention is a thing where only persons who have given notice to ask questions have a right to get up and ask a question. Almost every day he gets up; probably he does not know. He has no right to ask a question unless his name is there printed. ......(*Interruptions*)

SHRI KANWAR LAL GUPTA (Delhi Sadar) : These observations should be circulated among all Congress members.

MR. SPEAKER : I have not allowed them.

THE HON. MINISTER

SHRI Y. B. CHAVAN : The hon. Member if I have understood him rightly, wanted to emphasize the seriousness of the problem. I have already answered that certainly we do agree that these tendencies are a serious threat and there is no doubt about it. I am sure the State Government is quite aware of it and if any preventive actions are necessary. I have no doubt they will not hesitate to take them.

SHRI HEM BARUA (Mangaldai) : Here is the Home Minister who has not been able to apprehend anybody. This might be the handiwork of pro-Chinese or pro-Pakistani elements. There are anti-Assamese elements. May I tell him that Assamese are the most exploited citizens in India ? (*Interruptions*)

MR. SPEAKER : He may please resume his seat.

SHRI B. K. DASCHOWDHURY : May I ask another question ?

MR. SPEAKER : It is not permitted.

SHRI B. K. DASCHOWDHURY : It is very important , Sir................

MR. SPEAKER : May be, it is very very important ; it is not permitted.

May I tell my hon. friends who have raised something as a point of order, to write to me first ? My request to them is that they may write to me; if there is anything wrong somewhere, I may correct myself and do something, but they should write to me. If they raise it on the floor of the House, I will not be able to understand it. Therefore, whether it is Mr. Basu or any other friend, I will request them to write to me; if there is anything wrong, I will certainly correct it; I will even send for him and talk to him also.

MR. MADHU LIMAYE.

12·23 hrs.

QUESTION OF PRIVILEGE

श्री मधु लिमये : (मुंगेर) : अध्यक्ष महोदय, मैं आज विशेषाधिकार का प्रश्न उठाना चाहता हूं। इस में मुझे खुशी नहीं है। जब मंत्रियों के खिलाफ़ या दूसरे ऐसे बड़े-बड़े लोगों के खिलाफ उठाता हूं, तो उस में मुझ को जरूर मजा आता है, लेकिन आज मैं केवल अपना फर्ज अदा करना चाहता हूं।

अध्यक्ष महोदय, दो दिन पहले जब भाषा विधेयक पर यहां मतदान हो रहा था, तो इस सदन में एक ऐसी घटना घटी, जिसको मेरे ख्याल में इस सदन का कोई भी सदस्य अच्छा नहीं समझेगा। आपने भी उस के बारे में कहा है कि अच्छा नहीं है। अध्यक्ष महोदय, घटना यह हुई कि जब विभाजन के लिये लाबी साफ़ की गई थी और दरवाजे बन्द कर दिये गये थे तो इस सदन के माननीय सदस्य श्री कानतन् नायर ने बाहर जानने की कोशिश की। जब उन्होंने दरवाजे बन्द पाये, तो उन्होंने उस को लात मार कर खोलने की कोशिश की, जिसमें बाहर के दरवाजे के तीन शीशे टूट गये। जो लाबी-एस्सिटेंट बाहर खड़ा था, वह बच गया, नहीं तो वे शीशे उस को लगनेवाले थे।

अब यह कहा जाता है कि मतदान के बाद क्या दरवाजे नहीं खुलने चाहिये थे ? इस के बारे में मैं जानता हूं कि हर एक सवाल पर जब मत विभाजन होता है, तो उसके बाद आप आज्ञा देते हैं कि—लाबीज शुडबी क्लीयर्ड उस के बाद दो मिनट तक घन्टी बजती है, जिनको आना होता है, वे आ जाते हैं और फिर दरवाजे बन्द कर दिये जाते हैं। मैं यह मानता हूं कि हर विभाजन के बाद दरवाजे खुलने चाहिये ताकि बाहर जो लोग हैं, उन को आने का मौका मिले। लेकिन अध्यक्ष महोदय, लाबीज क्लियर करने की जो इस में व्यवस्था दी गई है—उस का अर्थ हम लोगों को